

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA.No.3 in
Petition(s) for Special Leave to Appeal (Civil) No(s).18707/2009

(From the judgement and order dated 21/10/2008 in MFA No. 8772/2008
of The HIGH COURT OF KARNATAKA AT BANGALORE)

SPL.LAQ OFFICER,MYSORE URBAN DEV.AUTH. Petitioner(s)

VERSUS

DODDATHAMMEGOWDA & ORS. Respondent(s)

(With appln(s) for permission to place addl. documents on record and
prayer for interim relief)

IA.No.3/2010 in SLP(C) No.19058/2009

Date: 14/09/2010 This Petition was called on for mentioning today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr. P. Viswanatha Shetty, Sr.Adv.
Mr. Vijay Kumar Paradesi, Adv.
Mr. E.C. Vidya Sagar,Adv.

For Respondent(s) Ms. Priya Aristotle, Adv.
Mr. S.J. Aristotle, Adv.
Mr. Prabhu Ramasubramanian, Adv.
Mr. V.G. Pragasam,Adv.

UPON being mentioned the Court made the following
O R D E R

List these special leave petitions on
30th November, 2010 for final disposal.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master